

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-121**

IA-1886/2020 IA-1640 /2020 CA-107/2019 CA-872/2019

In

IB-889(ND)/2019

**IN THE MATTER OF:**

M/s. Sonal Anand

Vs.

M/s. International Trenching Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 09.07.2021**

**CORAM:**

**SHRI P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 11.08.2021.

  
**(Madhu Narula)**  
**Court Officer**